

(4)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/2016  
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another  
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1) Sai Vihari  
M. V. Chitra V. Ghnu

Counsel for  
P 2

Sai Vihari

2) R. Venkateswaram  
Chandramauli Prabhekar

Counsel for Respondents  
1-10

Chandramauli

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on **22.11.2017 at 10.30 A.M.**

— Sd —  
MEMBER (TECHNICAL)  
ghk

— Sd —  
MEMBER (JUDICIAL)